

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO.430**  
TO BE ANSWERED ON 18.07.2017

**Environmental Clearance**

430. SHRI INNOCENT:  
SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total number of proposals received by the Government for environmental/forest clearances including hydroelectric, thermal power and coal mining projects during the last three years, project and State/UT-wise;
- (b) the present status of such proposals along with the time by which they are likely to be cleared by the Government;
- (c) whether the Government proposes to delegate its power to State Authorities for faster clearance; and
- (d) the other steps/measures taken by the Government to expedite the environmental/forest clearance?

**ANSWER**

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(DR. HARSH VARDHAN)

(a) & (b) The State/Union Territory wise details of proposals received in the Ministry for environment and forest clearances, and their present status are at **Annexure I&II** respectively.

(c) The Environment Impact Assessment (EIA) Notification, 2006 under the Environment (Protection) Act, 1986 mandates the requirement of prior environment clearance to the projects/activities listed in the schedule to the said Notification. The Notification already provides for constitution of State Expert Appraisal Committee (SEAC) and State Environment Impact Assessment Authorities (SEIAA) in different States/Union Territories for appraisal and approval of projects/activities covered under category B. The appraisal and approval of only category A projects/activities are at Central level.

(d) Different measures taken by the Government to expedite environment clearances include, dedicated on-line portal/facility for effective monitoring, standardization of terms of reference for preparation of EIA reports and the Environment Management Plan, exemption from public consultations to certain projects/activities, streamlining the procedures, etc. The general approval for diversion of 1.00 ha of forest land for certain categories of public utility projects has already been accorded keeping in view the development aspiration of the States/UTs and in the case of Left Wing Extremism (LWE) affected district, this general approval has been enhanced to 5 Ha. The Ministry has taken several initiatives such as launching web portal for online submission and monitoring the status of forest clearance proposals and delegation of Powers to Regional Empowered Committees (RECs) constituted at each Regional Office for final disposal of proposals, involving diversion of 5 to 40 hectares of forest land (except the proposals related to mining, regularization of encroachments and hydel projects).

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Proposals received and granted Environmental Clearance during the last three years (Jan 2014 - Dec 2016)

States\ Project Sector	Coal Mining		Industrial Projects - 1		Industrial Projects - 2		Non-Coal Mining		Infrastructure and Miscellaneous Projects + CRZ		New Construction Projects and Industrial Estates		River Valley and Hydroelectric Projects		Thermal Projects		Grand Total	
	Received	Granted	Received	Granted	Received	Granted	Received	Granted	Received	Granted	Received	Granted	Received	Granted	Received	Granted	Received	Granted
Andaman and Nicobar			1	1					4	2							5	3
Andhra Pradesh			24	18	27	17	29	19	23	19	8	8			2	2	113	83
Arunachal Pradesh					2								13	3			15	3
Assam			4	3	11	6	3	3									18	12
Bihar			4	4	2	2	3	2	4	3					1	1	14	12
Chhattisgarh	11	7	14	11	1		16	9					1	1	1		44	28
Dadar & Nagar Haveli					1												1	
Daman and Diu					1	1											1	1
Delhi									4	4	16	10					20	14
Goa					1				4	3							5	3
Gujarat	2		81	72	129	103	23	11	40	24	2	1			3	3	280	214
Haryana					8	8	39	35	60	4	47	3					154	50
Himachal Pradesh			1	1	1		32	21	3	3			3				40	25
Jammu and Kashmir			2	1			3	2	1	1	2	1	4	3			12	8
Jharkhand	19	12	11	7	5	3	22	13									57	35
Karnataka			29	19	16	12	9	3	9	6			6	4	1	1	70	45
Kerala			4	3	2	2			12	8	6	5	1				25	18
Madhya Pradesh	5	3	6	6	2	2	24	9					4	1	3	2	44	23
Maharashtra	12	11	33	27	58	44	16	7	132	73	79	44	2	2	1		333	208
Meghalaya							5	5					1				6	5
Mizoram									2	2							2	2
Orissa	11	7	25	22	1	1	10	8	5	2	1	1	1				54	41
Pondicherry									3								3	
Punjab			15	14	5	4	5		3	1							28	19
Rajasthan	2	2	21	19	13	8	109	30	8	5	1	1			1		155	65
Sikkim									3	3			1	1			4	4
Tamil Nadu	2	2	21	21	21	12	9	5	47	19	11	2	1	1	6	5	118	67
Telangana	6	4	9	9	21	15	3	3	3	1	4	4	1	1	5	4	52	41
Tripura					4	1											4	1
Uttar Pradesh	3	2	9	6	12	10	9	8	2	2					7	6	42	34
Uttarakhand			7	7	1	1	72	29	5	5	2	1	1				88	43
West Bengal	13	12	29	23	11	11	3	3	9	9			1		4	3	70	61

Grand Total	86	62	35	0	294	356	263	444	22	5	386	19	9	179	81	41	17	35	27	187	7	11	68
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### Proposal received for Forest Clearance in the year of 2014

S. No	State	Total Proposals received	FC Stage-II granted	FC Stage-I granted	Pending for FC Stage-I	Closed / Returned / Reject / Withdrawn
1	Andaman and Nicobar	1	1	0	0	0
2	Andhra Pradesh	8	3	5	0	0
3	Arunachal Pradesh	28	4	4	15	5
4	Assam	1	0	0	1	0
5	Bihar	24	11	9	3	1
6	Chandigarh	0	0	0	0	0
7	Chhattisgarh	14	6	2	6	0
8	Dadar & Nagar Haveli	9	0	2	0	7
9	Daman and Diu	0	0	0	0	0
10	Delhi	1	1	0	0	0
11	Goa	0	0	0	0	0
12	Gujarat	53	5	24	2	22
13	Haryana	293	187	26	72	8
14	Himachal Pradesh	79	16	33	29	1
15	Jammu and Kashmir	0	0	0	0	0
16	Jharkhand	6	1	2	3	0
17	Karnataka	36	12	13	5	6
18	Kerala	6	2	1	1	2
19	Lakshadweep	0	0	0	0	0
20	Madhya Pradesh	66	19	26	1	20
21	Maharashtra	55	16	27	9	3
22	Manipur	6	0	4	1	1
23	Meghalaya	1	1	0	0	0
24	Mizoram	5	1	3	1	0
25	Nagaland	0	0	0	0	0
26	Orissa	35	12	15	7	1
27	Pondicherry	0	0	0	0	0
28	Punjab	197	123	27	47	0
29	Rajasthan	31	13	2	9	7
30	Sikkim	9	3	2	4	0
31	Tamil Nadu	3	3	0	0	0
32	Telangana	11	1	3	6	1
33	Tripura	3	1	0	2	0
34	Uttar Pradesh	94	35	18	5	36
35	Uttarakhand	89	26	43	13	7
36	West Bengal	14	3	7	3	1
<b>Grand Total</b>		<b>1178</b>	<b>506</b>	<b>298</b>	<b>245</b>	<b>129</b>

**Proposal received for Forest Clearance in the year of 2015**

S. No	State	Total Proposals received	FC Stage-II granted	FC Stage-I granted	Pending for FC Stage-I	Closed / Returned / Reject / Withdrawn
1	Andaman and Nicobar	2	0	2	0	0
2	Andhra Pradesh	5	2	2	1	0
3	Arunachal Pradesh	5	0	1	2	2
4	Assam	4	0	1	1	2
5	Bihar	15	7	7	1	0
6	Chandigarh	0	0	0	0	0
7	Chhattisgarh	17	12	4	0	1
8	Dadar & Nagar Haveli	3	0	0	0	3
9	Daman and Diu	0	0	0	0	0
10	Delhi	2	1	0	1	0
11	Goa	1	0	1	0	0
12	Gujarat	61	4	33	0	24
13	Haryana	158	90	13	54	1
14	Himachal Pradesh	75	15	22	37	1
15	Jammu and Kashmir	0	0	0	0	0
16	Jharkhand	10	2	6	2	0
17	Karnataka	43	13	14	7	9
18	Kerala	2	0	1	1	0
19	Lakshadweep	0	0	0	0	0
20	Madhya Pradesh	34	2	14	5	13
21	Maharashtra	55	8	29	16	2
22	Manipur	5	2	2	1	0
23	Meghalaya	5	0	4	1	0
24	Mizoram	1	0	0	1	0
25	Nagaland	0	0	0	0	0
26	Orissa	38	6	18	14	0
27	Pondicherry	0	0	0	0	0
28	Punjab	165	91	26	47	1
29	Rajasthan	46	9	16	20	1
30	Sikkim	3	2	0	0	1
31	Tamil Nadu	5	4	0	0	1
32	Telangana	9	7	1	1	0
33	Tripura	7	2	3	2	0
34	Uttar Pradesh	63	30	22	10	1
35	Uttarakhand	287	16	83	183	5
36	West Bengal	4	0	2	2	0
<b>Grand Total</b>		<b>2218</b>	<b>647</b>	<b>640</b>	<b>796</b>	<b>135</b>

**Proposal received for Forest Clearance in the year of 2016**

S. No	State	Total Proposals received	FC Stage-II granted	FC Stage-I granted	Pending for FC Stage-I	Closed / Returned / Reject / Withdrawn
1	Andaman and Nicobar	4	2	2	0	0
2	Andhra Pradesh	18	0	6	12	0
3	Arunachal Pradesh	1	0	0	1	0
4	Assam	15	0	0	15	0
5	Bihar	20	0	7	13	0
6	Chandigarh	0	0	0	0	0
7	Chhattisgarh	27	1	6	18	2
8	Dadar & Nagar Haveli	0	0	0	0	0
9	Daman and Diu	0	0	0	0	0
10	Delhi	0	0	0	0	0
11	Goa	0	0	0	0	0
12	Gujarat	27	0	3	4	20
13	Haryana	110	5	11	94	0
14	Himachal Pradesh	82	3	9	70	0
15	Jammu and Kashmir	0	0	0	0	0
16	Jharkhand	20	1	1	14	4
17	Karnataka	13	0	4	8	1
18	Kerala	2	0	1	1	0
19	Lakshadweep	0	0	0	0	0
20	Madhya Pradesh	29	0	3	6	20
21	Maharashtra	34	4	3	27	0
22	Manipur	8	0	0	8	0
23	Meghalaya	1	0	0	1	0
24	Mizoram	0	0	0	0	0
25	Nagaland	0	0	0	0	0
26	Orissa	36	0	14	22	0
27	Pondicherry	0	0	0	0	0
28	Punjab	122	20	28	74	0
29	Rajasthan	19	0	3	16	0
30	Sikkim	9	1	1	6	1
31	Tamil Nadu	2	0	0	2	0
32	Telangana	56	0	26	30	0
33	Tripura	1	0	0	1	0
34	Uttar Pradesh	33	0	9	23	1
35	Uttarakhand	21	0	1	19	1
36	West Bengal	1	0	0	1	0
<b>Grand Total</b>		<b>711</b>	<b>37</b>	<b>138</b>	<b>486</b>	<b>50</b>